### GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO:54 ANSWERED ON:26.11.2014 HOUSING SCHEMES Dhurve Smt. Jyoti;Kachhadia Shri Naranbhai

#### Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has formulated/proposes to formulate schemes/programmes to provide low cost affordable housing in urban areas particularly for the urban poor families;

(b) if so, the details thereof, including funds allocated and utilized during the last three years and the current year, scheme-wise and State-wise;

(c) whether there has been any delay in the implementation of schemes for the construction of dwelling units;

(d) if so, whether the Government has set a deadline for the completion of these projects; and

(e) if so, the details thereof and the other steps taken by the Government in this regard?

## Answer

#### THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI M.VENKAIAH NAIDU]

(a) to (e): A Statement is laid on the Table of the Sabha.

#### STATEMENT

# STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 54 FOR 26.11.2014 REGARDING "HOUSING SCHEMES"

(a) & (b): Yes, Madam. Government launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 for assisting State Governments in providing housing and basic services to urban poor/ slum dwellers in 65 select cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns, under the Integrated Housing and Slum Development Programme (IHSDP). Mission duration was 7 years from 2005-06 which has been extended upto March, 2015 for completion of projects sanctioned upto March, 2012. Scheme-wise & State-wise details including funds allocated and utilized under JNNURM are enclosed at Annexure-I.

Government also implements Rajiv Awas Yojana (RAY) for providing houses along with basic civil and social infrastructure for slum dwellers and urban poor. Further, Government also implements the Scheme for Affordable Housing in Partnership (AHP). Scheme-wise & State- wise details including funds allocated and utilized under RAY & AHP are enclosed at Annexure-III & Annexure-III respectively.

Further, the Government has set the target of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. The Scheme, at present, is at appraisal stage by Expenditure Finance Committee

(EFC).

(c) to (e): Yes, Madam. There are delays in the execution stage due to the reasons:-

# States are unable to bear the cost escalation # Reluctance of slum dwellers to temporarily relocate in case of in-situ development of project and # Availability of encumbrance free land.

This Ministry reviews and monitors the progress regularly through CSMC and to complete projects on time, the States/UTs have been advised to provide additional state share to meet cost escalation.